

# HIGH COURT OF UTTARANCHAL AT NAINITAL

## NOTIFICATION

No. 170 /UHC/Admin.A/2005

Dated: December 16, 2005

In exercise of the powers conferred under sub-section 6 of Section 9 of the Code of Criminal Procedure 1973, the High Court is pleased to specify that the Court of Additional Sessions Judge, Civil Court Complex Roshnabad, Hardwar shall hold its sitting at Roorkee, District Hardwar w.e.f. 19.12.2005.

By Order of the Court,

Sd/-  
(V.K. Maheshwari)  
Registrar General.